

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
Court I**

Item No.6

IA No. 487/21, 38/22, 120/22

And

CP (IB) No. 171/Chd/Hry/2021

Under Section 7 & 60(5), IBC 2016

In the matter of:-

IndusInd Bank Ltd.

...Petitioner/Financial Creditor

Versus

G.P. Realtors Pvt. Ltd.

...Respondent/Corporate Debtor

As the Hon'ble Members of NCLT, Chandigarh Bench (Court-I), are on official tour on account of *colloquium* today, the matter is adjourned to 13.12.2023.

Sd/-
Court Officer

November 2, 2023
Pdp